

वा उसका उत्तर नहीं मिला है। पाकिस्तानी अधिकारी हाई कमिशन के अधिकारियों और कर्मचारियों को परेशान करने के खिलाफ भारतीय हाई कमिशन ने 29 दिसम्बर को जो विरोध-पत्र दिया था उसका भी उत्तर नहीं आया है।

**Map Circulated by Pakistan High Commissioner in India**

- \*238. **Shri Ram Harkh Yadav:**  
**Shri Vishwa Nath Pandey:**  
**Shri P. C. Borooah:**  
**Shri Madhu Limaye:**  
**Shri Kishen Pattanayak:**  
**Shri Ram Sewak Yadav:**  
**Dr. Ram Manohar Lohia:**  
**Shri Jashvant Mehta:**  
**Shri S. M. Banerjee:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Pakistan High Commissioner in India has recently circulated a map falsely showing large tracts of Indian territory under the occupation of Pakistani armed forces;

(b) if so, the details of the false map with reference to the Indian territory concerned; and

(c) the reaction of the Government of India and the counter measures adopted by them to meet the false claim?

\* The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) to (c). The Pakistan High Commission has circulated a map showing 340 sq. miles in the Akhnur Chhamb sector, 36 sq. miles in the Khemkaran sector, 40 sq. miles in the Sulemankie-Fazilka Sector and 1200 sq. miles in Rajasthan as being under Pakistan occupation after the fighting. The fact is that at the time of cease-fire on September 23, 1965, Pakistan had succeeded in occupying only the following Indian territory:

- (a) In Jammu & Kashmir, apart from areas across the original cease-fire line in the Akhnur-Chhamb sector—190 sq. miles.

(b) In the Khemkaran sector 20 sq. miles.

(c) In Rajasthan the border outpost of Munabao.

The Government of India have lodged a protest with the High Commission of Pakistan in India against the dissemination of this false information and have asked the Pakistan High Commission not to distribute such material.

On 7th October, 1965, the Government of India had released a map correctly showing the areas occupied by Pakistan at the time of the cease-fire and the areas in Pakistan occupied by Indian forces at the time of cease-fire. This map was widely distributed and reproduced by the news media.

**Border Roads**

525. **Shri Madhu Limaye:**  
**Shri Bagri:**

Will the Minister of Defence be pleased to state:

(a) how many special cases have been filed against Army Officers engaged in the construction of border roads;

(b) the number of Officers involved in these cases and their ranks;

(c) the progress made so far and whether any conviction or acquittal has resulted from these prosecutions; and

(d) the reasons for not following the usual Army procedure of departmental investigation, court of inquiry, summary of evidence and Court Martial in these cases?

The Minister of Defence (Shri Y. B. Chavan): (a) Nine cases have so far been filed by the S.P.E.

(b) Twelve military and civil Officers are involved in these cases, as under:—

- (i) Lieutenant Colonel's 2